

12.32 hrs.

**RE. CALLING ATTENTION NOTICES**  
—(Query)

**Mr. Deputy-Speaker:** Is the hon. Minister prepared to make a statement?

**The Minister of External Affairs (Shri Swaran Singh):** With your permission, I would like to make a statement tomorrow because all the facts are not ready today.

**Mr. Deputy-Speaker:** We will take it up tomorrow then.

**Shri Surendranath Dwivedy (Kendrapara):** Why not at 4 O'clock? Tomorrow I will not be here. (Interruption).

**Mr. Deputy-Speaker:** Order, order.

बी मधु लिमये (मुंगेर) : विषय क्या है इसका, यह तो पता चले ? किस विषय के ऊपर है ?

**Mr. Deputy-Speaker:** Unless you are called, why do you get up? (Interruption). On the question of the Naga federal government, he wants to get information; he will make a statement tomorrow.

**Shri Surendranath Dwivedy:** Can he make it at 4 O'clock today? I won't be here tomorrow. That is why I am asking whether it is possible for him to make the statement at least at 5 O'clock?

**Shri Swaran Singh:** It will be safer that it is kept at 11 O'clock tomorrow because we will be able to collect all the information.

**Mr. Deputy-Speaker:** We will call him tomorrow then.

**Shri U. M. Trivedi (Mandsaur):** Sir, I had given notice for calling attention. I do not know what has happened about this question of Mr. Naicker saying that he will welcome Russia. (Interruption).

**Mr. Deputy-Speaker:** We cannot take it up now.

**Shri U. M. Trivedi:** There must be something . . . (Interruption).

**Mr. Deputy-Speaker:** He may come to me and discuss it with me later.

**Shri S. M. Banerjee (Kanpur):** Sir, I have a submission; I am asking for your permission.

**Mr. Deputy-Speaker:** No permission now.

**Shri S. M. Banerjee:** Thank you, Sir.

12.33 hrs.

**PAPERS LAID ON THE TABLE**

**REPORTS OF COMMISSIONER OF RAILWAY SAFETY FOR 1963-64 AND 1964-65**

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** I beg to lay on the Table a copy each of the Reports of the Commissioner of Railway Safety on the working of the Railway Inspectorate for the years 1963-64 and 1964-65.

[Placed in Library. See No. LT-5843/66].

**ANNUAL REPORT OF TRAVANCORE-COCHIN CHEMICALS, KERALA, FOR THE YEAR ENDED 31ST MARCH, 1965, AND REVIEW BY GOVERNMENT OF KERALA**

**The Minister of Petroleum and Chemicals (Shri Alagesan):** I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Travancore-Cochin Chemicals Limited, Udyogamandal (Kerala) for the year ended 31st March, 1965 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with clause (c) (iv) of